

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)207/7/HDB/2017
NAME OF THE COMPANY	Rajvir Industries Limited
NAME OF THE PETITIONER(S)	Central Bank of India
NAME OF THE RESPONDENT(S)	Rajvir Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Shiv Kumar	40	Rajvir Industries Ltd	Shiv Kumar
Y Anil Kumar	AG 17	Central Bank of India	Y Anil Kumar

ORDER

Heard. Shri P.Ravi Charan, Shri Praveen Kumar Jain, Ld. Counsels for Petitioner and Shri Shiv Kumar, Shri Y.Anil Kumar, Ld. Counsels for Respondent.

C.P. is disposed of as withdrawn by a separate order.


Member (T)

Member (J)